89 Written Answers

(b) if so, the reaction of Government thereon; and

(c) the steps being taken by Government to make the anti-narcotics laws effective?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) Yes, Sir.

(b) and (c). Government have taken a number of steps to curb smuggling of narcotics which include inter-alia tightening of anti narcotics laws and improving their enforcement, strengthening of Narcotics Control Bureau and the preventive machinery at the borders, international ports and in areas growing opium and improving liaison with both international and national agencies Like INTERPOL, Customs Cooperation Council, International Narcotics Control Board, Drug Enforcement Administration of USA, etc.

Investment by Financial Institutions in M/s. Larsen & Toubro

*552. SHRI RAM BAHADUR SINGH Will the Minister of FINANCE be pleased to state:

(a) whether the Unit Trust of India the General Insurance Corporation and the Life Insurance corporation have substantial holdings (shares and Advances) in the M/s. Larsen and Toubro, Bombay;

(b) if so, the details thereof; and

(c) the donations given if any, by this company to private organisations?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). The details of shares held by Unit Trust of India, The General Insurance Corporation of India and Life Insurance Corporation of India in M/ s. Larsen & Toubro, as on date are as under:

SI. No.	Name of Financial Institution.	Amount in Rs. lakhs.
1.	Unit Trust of India.	686.14
2.	General Insurance Corporation of India.	769.84
3.	Life Insurance Corporation of India	1222.18

UTI has Nil advance to L & T. The amounts advanced as term loans by LIC & GIC are as follows:

	Amount Advanc e d Rs.	Amount Outstanding Rs.	
Life Insurance Corporation of India	15,00,00,000	6,30,44,742	
General Insurance Corporation of Inc	dia. 413,00,000	1,32,40,000	

(c) The information available from the company's profit and loss accounts for the year ending 31st March 1989 does not show payment of donation by the company to any private organisation.

Holding of Public Offices by High Functionaries after Retirement

*553. SHRI ARVIND NETAM: Will the Minister of LAW AND JUSTICE be pleased to state: